

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.Nos. 23 of 2015 & IA Nos. 47 of 2015, 161 of 2016, 164 of 2016, A.No.24 of 2015, A.No.25 of 2015, A.No.26 of 2015 and A.No.296 of 2014 & IA Nos.460 of 2014 and 461 of 2014

Dated: 21st December, 2016

In the matter of :

A.No. 23 of 2015 & IA Nos. 47 of 2015

M/s India Cements Ltd.	...	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)
Counsel for the Appellant (s)	:	-
Counsel for the Respondent (s)	:	-

Appeal No.24 of 2015

M/s India Cements Ltd.	...	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)
Counsel for the Appellant (s)	:	-
Counsel for the Respondent (s)	:	-

Appeal No.25 of 2015

M/s India Cements Ltd.	...	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)
Counsel for the Appellant (s)	:	-
Counsel for the Respondent (s)	:	-

Appeal No.26 of 2015

M/s India Cements Ltd.	...	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)
Counsel for the Appellant (s)	:	-
Counsel for the Respondent (s)	:	-

Appeal No.296 of 2014 and IA Nos.460 of 2014 and 461 of 2014

Essar Steel India Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **30th January, 2017.**

Court Master

Suman